

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04/02/2019

O.A./260/69/2014

BIPRA CHARAN PANIGRAHI
-V/S-
D/O POST

ITEM NO:48

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray (on behalf of Mr. P.K. Padhi)

FOR RESPONDENTS(S) Adv.: Mr. A.K. Mohapatra

Notes of The Registry	Order of The Tribunal
	<p>Mr. N.R. Routray, Ld. Counsel on behalf of Mr. P.K. Padhi, Ld. counsel for the applicant submits that he does not want to press this O.A. Accordingly, the O.A. is disposed of being infructuous.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>